

19 25.11.2021

gd/ssd

WPA(P) 310 OF 2021  
MOUSOMEE SHOME  
VS  
UNION OF INDIA AND ORS.  
(Through Video Conference)

Ms. Mousomee Shome (In Person), Petitioner,  
Mr. Subhajit Das,  
Mr. Sandip Ray  
..for the Petitioner.

Mr. S.N. Mukherjee, learned Advocate General  
Mr. Anirban Ray,  
Mr. Tapan Kumar Mukherjee,  
Mr. Nilotpal Chatterjee,  
Mr. Somnath Naskar  
..for the State.

Mr. Shankar Ranjan Sen  
..for the Respondent Nos.2 and 7.

The issue raised in this petition is in respect of the protection of women travelling in all women compartments in the local trains. The prayer is in respect of deployment of railway police personnel i.e. lady constable in all local trains in the State of West Bengal and installation and regular functioning of CCTV cameras into entry and exit point of women compartment in the local trains. Certain past incidents have been referred to in the petition, which took place in the women compartments.

Learned counsel appearing for the respondent/Eastern Railway has produced the communication dated 24.11.2021 sent by the Senior

Divisional Security Commissioner (Co-ordination)/RPF, Eastern Railway/Howrah disclosing the steps which are taken in this direction. He is directed to hand over a copy thereof to counsel for the petitioner and it will be open to the counsel for the petitioner to point out by filing the appropriate material to show if all such steps have been taken on the spot.

Learned counsel for the petitioner is directed to furnish a copy of the petition along with enclosures to counsel for the State.

Meanwhile, counsel for the petitioner may also correct the address of the respondent no.7.

Let the affidavit of service be also filed by counsel for the petitioner.

List on 2<sup>nd</sup> of February, 2022.

(Prakash Shrivastava, C.J.)

(Rajarshi Bharadwaj, J.)

e